- afresh from the Police Stations concerned and also the files of Justice J.D. Jain and Shri D.K. Agarwal Committee and take all such measures under law for a thorough investigation of the criminal cases;
- (ii) To file charge sheet against the accused in the proper Court where after investigation sufficient evidence is found available.
- (c) and (d) Yes, Sir. The Government has appointed a two member Committee on 23rd December, 2014 under the Chairmanship of Justice (Retd.) G.P. Mathur to look into the matters related to 1984 anti-Sikh riots. This Committee had on 22.01.2015, submitted its report on "Need for constitution of SIT for investigating the cases of 1984 riots", wherein the Committee has recommended that a Special Investigation Team (SIT) may be constituted.

Shortage of strength of CISF at airports

- 1002. DR. T.N. SEEMA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the strength of Central Industrial Security Force (CISF) at all the terminals of Delhi, Mumbai, Chennai, Bengaluru and Kolkata airports and the average load of passengers handled by CISF at these airports;
- (b) whether it has come to the notice of Government that there is severe shortage of strength of CISF in various airports of the country especially the metro cities and demands of more staff have been raised in the recent past; and
- (c) if so, the details thereof and the reaction of Government thereto and the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) The details is given below:—

Airport	Sanctioned Strength	Average Passenger Load per day
Delhi	4653	101033
Mumbai	3996	88278
Chennai	1216	35332
Kolkata	1264	27672
Bengaluru	1488	35257
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⁽b) and (c) The CISF manpower deployed at airports is adequate to handle the task at present.